GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA UNSTARRED QUESTION NO. : 967 (To be answered on the 8th February 2024)

FLIGHTS FROM BHAVNAGAR AIRPORT

967. DR. BHARATIBEN DHIRUBHAI SHIYAL

Will the Minister of CIVIL AVIATION लागर विमालल मंत्री

be pleased to state:-

(a) whether it is true that there is no direct or connecting flight from Bhavnagar to Delhi despite the availability of slot at the Bhavnagar airport and if so, the details thereof;

(b) whether the Government proposes to operate the flights from Bhavnagar to Delhi via Surat/Ahmedabad/Vadodara/Rajkot;

(c) if so, the details thereof and the time by which these are likely to be operated; and

(d) if not, the reasons therefor?

ANSWER

Minister of State in the Ministry of CIVIL AVIATIONलागर विमालल मंत्रालय में राज्य मंत्री(GEN. (DR) V. K. SINGH (RETD))

(a): As per the ongoing Winter Schedule 2023, effective from 29th Oct 2023 to 30th Mar 2024, no scheduled domestic airline has proposed to operate direct flights from Bhavnagar to Delhi.

(b) to (d): With repeal of Air Corporation Act in March 1994, the Indian domestic aviation has been totally deregulated. Airlines are free to induct capacity with any aircraft type, free to select whatever markets and network they wish to service and operate with the compliance of Route Dispersal Guidelines (RDG) issued by the Government. It is upto the airlines operators to consider the introduction of air services to/from any airport in the country depending upon the operational and commercial viabilities.
